GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE LOK SABHA UNSTARRED QUESTION NO.180

TO BE ANSWERED ON MONDAY, JULY 21, 2025//ASHADHA 30, 1947 (SAKA)

REDUCTION IN GST RATES

†180. SHRI UJJWAL RAMAN SINGH:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is true that the Government proposes to reduce GST rates to provide relief to the common man;
- (b) if so, the percentage of GST rate proposed to be reduced by the Government;
- (c) whether the reduction is likely to be implemented with immediate effect; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

- (a) GST rates are prescribed on the recommendations of GST Council, which is a constitutional body comprising of representatives from States/UTs and Centre. In its 45th meeting held on 17th September, 2021, the GST Council has constituted a Group of Ministers (GoM) on GST Rate Rationalisation. The Group of Ministers have not submitted its report to the Council.
- (b) to (d) Does not arise in view of reply to (a) above.
